

LAY NOTE BEFORE THE HON'BLE MEMBERS

NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA

MA No. 39 of 2024 in  
Original Application no. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023 titled  
"Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha"

Versus

Member Secretary, Jharkhand State Pollution Control Board & ors

Date: 21.08.2024

The instant case was registered by the New Delhi Bench of the National Green Tribunal as Original Application No.124/2023/PB on a suo motu cognizance being taken on the basis of a media report with respect to the matters of pollution in the Subarnarekha River in Jharkhand in and around area Jamshedpur.

The media report refers to survey conducted by the State Pollution Control Board showing exceedance of pH value, DO content and lead content. The report further mentions that the river covers drainage area of 1.93 million hectares and the river is rain-fed originating near Ranchi and going upto Bay of Bengal through Odisha and West Bengal covering length of 450 kilometers, and at some places like – Mango and Moubhandar, pollution was more.

The case was disposed off vide order dated 11.10.2023 directing different Municipal Council/Corporation in its paragraph 11, 12, 13,14,15,16 to establish STPs and made functional by 15.04.2024. Respondents including District Magistrate, East Singhbhum were directed to file Compliance Report by 30.04.2024.

In this regard, it is submitted that no compliance report has been filed by pursuant to above mentioned directions as on date.

Therefore, if directed, M.A. may be registered in the instant case for the purpose of compliance of the order of the Hon'ble Tribunal as O.A. has already been disposed off.

Placed for appropriate order/direction.

*S/d*  
Section Officer

Ld. Deputy Registrar - *S/d*

Ld. Registrar - *S/d*

*S/d*  
Hon'ble Expert Member

*S/d*  
Hon'ble Judicial Member

